

## Notifications and Orders

**(34) Direction regarding height of boundary wall of Educational Institutions - No. 21/1/126-UTFI(3)-2000/3659.** — In exercise of the powers conferred by clause (o) of Section 4 of the Capital of Punjab (Development and Regulation) Act, 1952, in the present security scenario and to bring the uniform height for all Educational Institutions viz. Government as well as private, the Chief Administrator, Chandigarh hereby issues following directions:-  
“The boundary wall height from 3-8-1/2” to 5' - 11-1/2”for all the Government as well as Private Colleges and other educational Institutions, on uniform basis, in hereby allowed.  
*Chandigarh Admn. Gaz. (Extra) dated 3-4-2000 at page 337]*